

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA Nos.177/2017 and 184/2017
IN
CP No.209/2016
RT CP (IB) No.58/Chd/CHD/2017**

In the matter of:

M/s Visa Drugs & Pharmaceuticals Pvt.Ltd.Petitioner.

Versus.

M/s Swan Aluminiums Pvt.Ltd.Respondent.

Present: Mr.Anand Chhibbar, Senior Advocate with Mr.Gaurav Mankotia, Advocate for Applicants in CA No.177/2017.
Mr.Virender Ganda, Senior Advocate with Mr.Tarun Mehtaand Nishant Kaushal, Advocate for Applicants in CA No.184/2017.
Mr.Yogesh Goyal, Advocate for Interim Resolution Professional.
Mr.Harish Taneja, Interim Resolution Professional in person.
Mr.Yash Pal Gupta, Advocate for Financial Creditor R-2.

Separate affidavits have been filed by the IRP with the documents in both CA No.177/2017 and CA No.184/2017. Copies have been supplied. These affidavits be taken on record. Heard. Reserved.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 17, 2017.
Ashwani